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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I sincerely apologize for not being present in the House when my name was called since I was on Roster Duty. I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2007-2008.

(Placed in Library. See No. 6359/2007)
 - (ii) Memorandum of Understanding between the P.E.C. Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2007-2008.

(Placed in Library. See No. 6360/2007)
 - (iii) Memorandum of Understanding between the India Trade Promotion Organization and the Department of Commerce, Ministry of Commerce and Industry for the year 2007-2008.

(Placed in Library. See No. 6361/2007)
 - (iv) Memorandum of Understanding between the MMTC Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2007-2008.

(Placed in Library. See No. 6362/2007)
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2005-2006, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2005-2006.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. 6363/2007)
- (4) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 2005-2006, along with Audited Accounts.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. 6364/2007)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2005-2006, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2005-2006.

(Placed in Library. See No. 6365/2007)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2005-2006.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2005-2006, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2005-2006.
- (8) Statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. 6366/2007)
